

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 148 of 2020

IN THE MATTER OF:

**Vikas Sureshbhai Patel
Director and Shareholder of Hiraj
Hospitality Pvt. Ltd. & Anr.**

...Appellants

Versus

The Registrar of Companies, Gujarat

...Respondent

Present:

For Appellant: Mr. Davesh R Desai (PCS)

For Respondent: Vijay Joshi, (RoC).

O R D E R
(Virtual Mode)

15.02.2021 Learned Counsel for the Appellant submits that he has filed 'Written-Submissions'. The same is not on record. Registry to check. Parties to file brief 'Written-Submissions' not more than three pages and 'Copies of Judgments' on which, parties want to refer and rely on, if not yet already filed within two weeks.

List the Appeal 'For Admission (After Notice)' Hearing on **22nd March, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

Basant B./md/